

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA**

**UN-STARRED QUESTION NO. 1981
TO BE ANSWERED ON FRIDAY, DECEMBER 21, 2018 / AGRAHAYANA 30, 1940(SAKA)**

Disbursal of MUDRA loans

QUESTION

1981: SHRI KODIKUNNIL SURESH:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has established any policy to hasten the disbursal of "MUDRA Loans" in the country and if so, the details thereof; and

(b) whether the Government has released the allocations earmarked for servicing "MUDRA Loans" to Kerala state during the last three years and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI SHIV PRATAP SHUKLA)

(a) & (b): Under the Pradhan Mantri Mudra Yojana (PMMY), annual targets are assigned to Member Lending Institutions (MLIs) viz; Banks, Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions. The targets under the scheme have been consistently met.

There is no allocation of funds by Government for loans under PMMY as loans under the scheme are extended by MLIs as per commercial parameters. Details of loans sanctioned under PMMY in Kerala during the last three years is as under:-

Amt Rs in crore

FY	No of Loans	Amount sanctioned
2015-16	830411	4857.68
2016-17	982260	6288.61
2017-18	2289805	9459.97